

GUJARAT STATE JUDICIAL ACADEMY (GSJA)

CIRCULAR

Date: 15-08-2020

Release of ebook digest of Important Judgments delivered during Covid-19 pandemic

On the auspicious occasion of Independence Day, Honourable the Chief Justice, Mr. Justice Vikram Nath, Patron-in-Chief of Gujarat State Judicial Academy (GSJA) has been pleased to release an ebook digest (e-digest) of salient judgments delivered by the Division Benches and Single Judge Benches of High Court of Gujarat while exclusively working through video conferencing during the pandemic crisis situation from 24th March, 2020 to 14th August, 2020. This digest has been compiled and prepared by Director and his team of Judicial Officers of the Gujarat State Judicial Academy (GSJA). This digest will be useful for the Ld. Advocates practising in the High Court as well as the Judicial Officers of the District Judiciary of the State. Out of total of 410 judgments, 74 salient judgments on wide ranging subjects have been chosen and the crux with the full judgment of the same is given in this ebook.

This ebook digest is being published online on the website of the High Court of Gujarat(New Updates on Home Page) and also of the Academy (link available in Latest News and Event section on Home page as well as in Publications Page (<https://gsja.nic.in/publications.php>)). As further desired by His Lordship, such ebook digest of important judgments delivered will be released every quarterly.

Sd/-

DIRECTOR